

**Utilisation of Nirbhaya Fund**

3995. SHRI T.K. RANGARAJAN:

SHRI NEERAJ SHEKHAR:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the details of funds allocated and released under Nirbhaya Fund since its inception, year-wise;

(b) the details of funds utilised since its inception, as on date, year-wise; and

(c) whether there is any proposal for creation of special fund for payment of compensation to victims of sexual abuse?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA RAJ): (a) and (b) Ministry of Finance, Government of India has set up a dedicated fund called Nirbhaya Fund in 2013, for implementation of initiatives aimed at enhancing the safety and security for women in the country. It is a non-lapsable corpus fund. The details of the fund allocated to Nirbhaya fund since inception is as under:—

2013-14	2014-15	2015-16	2016-17	2017-18
₹ 1000 crore	₹ 1000 crore	-	₹ 550 crore	₹ 550 crore

Ministry of Finance (DEA) has issued guidelines by which an Empowered Committee of Officers was constituted under the Chairmanship of Secretary, WCD for appraising and recommending various schemes/projects proposed by the Ministries/Departments to be funded from the Nirbhaya Fund. The Empowered Committee of Officers, which is an inter-ministerial committee appraises and recommends various proposals/projects proposed by different Ministries/Departments/States. The concerned Ministries then take up the sanction and implementation of the schemes/proposals so appraised as they do for their other schemes/projects. This Committee regularly reviews the implementation of projects from time to time with the concerned Ministries.

Under Nirbhaya fund, 16 proposals amounting to ₹ 2348.85 crores have been received so far, out of which 15 proposals amounting to ₹ 2047.85 crores have been appraised and recommended by the Empowered Committee. The proposals so appraised are at different stages of implementation and fund is utilized as per the requirement of the project. A list of projects appraised and recommended by the Empowered Committee of Officers under Nirbhaya Fund is given in the Statement (*See below*).

(c) No, Sir.

**Statement***List of proposals appraised and recommended under Nirbhaya Fund*

Sl. No.	Name of the proposal and Ministry	Cost of proposal
1.	Emergency Response Support system, MHA	₹ 321.69 crore
2.	Creation of Central Victim Compensation Fund (CVCF), MHA	₹ 200.00 crore
3.	Creation of Investigative Units for Crime against Women (IUCAW), MHA	₹ 324.00 crore
4.	Organized Crime Investigative Agency (OCIA), MHA	₹ 83.20 crore
5.	Cyber Crime Prevention against Women and Children (CCPWC), MHA	₹ 244.32 crore
6.	Proposal for providing facility of Social Workers/ Counsellors at the District and Sub- Divisional Police Station Level in Delhi, Delhi Police/MHA	₹ 6.20 crore
7.	New building with women centric facilities for Special Unit for Women and Children (SPUWAC) and Special Unit for North East Region (SPUNER) at Nanakpura, Delhi Police/MHA	₹ 23.53 crore
8.	Integrated Emergency Response Management System (IEMRS), Ministry of Railways	₹ 500.00 crore
9.	Development and Field Testing of panic Switch based safety Device for Cars and Buses for aiding Women's Safety, MeITY	₹ 3.50 crore
10.	Abhaya Project Proposal for safety of women and girl child, Government of Andhra Pradesh	₹ 138.49 crore
11.	Chirali Proposal, Women Empowerment Directorate, Government of Rajasthan	₹ 10.20 crore
12.	One Stop Centre, MWCD	₹ 119.69 crore
13.	Universalisation of Women Helpline, MWCD	₹ 69.49 crore
14.(a)	Mahila Police Volunteers for Karnal and Mohindergarh District, Haryana	₹1.29 crore

Sl. No.	Name of the proposal and Ministry	Cost of proposal
14.(b)	Govt. of Andhra Pradesh's proposal for implementation of Mahila Police Volunteers (MPVs) at Village level in 2 districts of Anantapur and Kadapa on pilot basis.	₹ 2.25 crore

#### **Utilisation of Nirbhaya Fund for CCTV cameras at railway stations**

3996. SHRIMATI VANDANA CHAVAN: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the progress report received from the Ministry of Railways on utilising the Nirbhaya Fund for installing CCTV cameras at railway stations for the safety of women;

(b) the number of CCTV cameras installed at railway stations; and

(c) the details of utilisation of Nirbhaya Fund therefor, State-wise and the progress made since announcement of fund allocation?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA RAJ): (a) and (b) Ministry of Finance, Government of India has set up a dedicated fund called Nirbhaya Fund in 2013, for implementation of initiatives aimed at enhancing the safety and security for women in the country. Proposal of Ministry of Railways was appraised and recommend to be funded Under Nirbhaya Fund. The whole project "Integrated Emergency Response Management System (Video Surveillance Systems) at 983 A1, A, B & C category stations" has been divided into four parts as each in North, [East, West and South region to cover all 983 stations. Bids have been opened on 31st March-2017. The CCTV cameras have not been installed at railway stations as the project is at nascent stage of implementation.

(c) ₹ 50 crores (Lump sum) have been released by Ministry of Railways from Nirbhaya Fund upto 31.3.2017.

#### **STATEMENT BY MINISTER CORRECTING ANSWER TO QUESTION**

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN SINGH RATHORE): Sir, with your permission, I rise to lay on the Table of the House, a Statement (in English and Hindi) correcting the answer to Unstarred Question 2073 given in the Rajya Sabha on the 4th August, 2016 regarding 'Violation of rules of registration'.

MR. CHAIRMAN: The House stands adjourned till 2.00 p.m.